

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2468/2000

New Delhi this the 27th day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Gulshan Prakash S/O Diwan Singh,
R/O office of the Chief Administrative
Officer, Kashmiri Gate,
New Delhi. ... Applicant

(By Shri Ganeshwar, proxy for Shri U.Srivastava,
Advocate)

-versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway, Bikaner Division,
Bikaner (Rajasthan).
3. Chief Administrative Officer,
Northern Railway, Kashmiri Gate,
New Delhi. ... Respondents

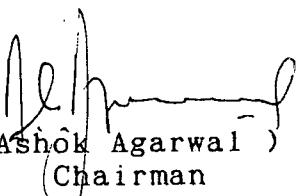
O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant, based on decisions of this Tribunal
of 3.7.1993 in OA No.1395/92 and 28.9.1999 in OA
No.1212/1995, has submitted his representation on
3.8.2000 at Annexure A-1. No decision thereon has so
far been taken. In the circumstances, we find that
ends of justice would be met by disposing of the
present OA with a direction to respondents 2 and 3 to
pass suitable orders on the representation in
accordance with law. We order accordingly. The same
be passed expeditiously and within a period of three
months from the date of service of this order.



(S.A.T.Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/as/